GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS LOK SABHA STARRED QUESTION NO *261 TO BE ANSWERED ON-18/12/2025

UPLIFTMENT OF THARU TRIBE IN UTTAR PRADESH

*261 Shri Ram Shiromani Verma:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- a) whether the Government proposes to formulate any special scheme to strengthen tribal welfare, education, health and livelihood in the Tharu tribe-dominated forest regions of Shravasti and Balrampur districts of Uttar Pradesh and if so, the details thereof;
- (b) whether any approval has been granted for expansion of Eklavya Model Residential School (EMRS), tribal students' hostels or scholarship schemes in these districts and if so, the details thereof;
- (c) whether there is any provision to provide training, marketing and financial assistance for empowering/strengthening Tharu tribal community-based handicrafts, Minor Forest Produce (MFP), Self-Help Groups (SHGs) and livelihood groups and if so, the details thereof;
- (d) whether local Gram Panchayats, forest committees and tribal organisations are being given participation/participating in the implementation of such schemes and if so, the details thereof; and
- (e) the details of welfare works conducted during the last three years, ongoing projects and upcoming proposed schemes thereof?

ANSWER

MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM)

(a) to (e): A statement is laid on the Table of the House.

Statement referred to in reply to Part (a) to (e) of Lok Sabha Starred Question No.*261 for answer on 18.12.2025 regarding "Upliftment of Tharu Tribe in Uttar Pradesh"

- (a): The Government is committed to development of tribal communities across the country including the Tharu-dominated forest regions of Shravasti and Balrampur districts of Uttar Pradesh. The Hon' ble Prime Minister has launched a special mega multi-sectoral mission named "Dharti Aaba Janjatiya Gram Utkarsh Abhiyan" (DAJGUA) on 2nd October,2024 .The program aims at the holistic and sustainable development of tribal populations in tribal villages through the convergence of schemes of 17 ministries including Ministry of Tribal Affairs' (MoTA) with 25 interventions. The mission aims to improve access to education, healthcare, and skills for tribal community. The program encompasses a total of 63,843 villages in 549 districts and 2,911 blocks across all tribal-dominated villages in 26 States and 4 Union Territories. This includes 16 and 2 villages respectively in Balrampur & Shravasti districts of the State of Uttar Pradesh.
- (b): In the Union Budget 2018–19, the Government of India announced that, to provide quality education to tribal children in their own environment, Eklavya Model Residential Schools (EMRSs) would be established in every block having more than 50% ST population and at least 20,000 tribal persons, as per the 2011 Census. The EMRSs are to be at par with Navodaya Vidyalayas with special facilities for preserving local art and culture besides providing training in sports and skill development. National Education Society for Tribal Students (NESTS), an autonomous organization, has been established to manage and implement the scheme of EMRS in co-ordination with State EMRS Societies No EMRS has been sanctioned in Shravasti and Balrampur districts of Uttar Pradesh, as none of its blocks fulfil the prescribed twin criteria.

The Ministry of Tribal Affairs is implementing the following scholarship schemes to promote and encourage basic and higher education amongst the ST population in the country including Uttar Pradesh:

- i) Pre-Matric Scholarship for ST students (Class IX and X)
- ii) Post Matric Scholarship for ST students (Class XI and above)
- iii) National Fellowship for Higher Education for ST students.
- iv) National Scholarship for Higher Education for ST Students (Top Class)
- v) National Overseas Scholarship for ST students.

Under the "Dharti Aaba Janjatiya Gram Utkarsh Abhiyan" (DAJGUA), Ministry of Tribal Affairs has approved following projects in Shravasti and Balrampur Districts in Uttarpradesh.

S. No.	Intervention	District	Unit	Fund Approved (in Lakh)
1	Teacher & staff quarters in residential school	Shravasti	1	175
	Construction of Toilet complex in Ashram/Tribal area School	Balrampur	3	60
3	Construction of Toilet complex in Ashram/Tribal area School	Shravasti	1	20

(c): Tribal Multipurpose Marketing Centres (TMMCs) are one of the 25 key interventions under the DAJGUA . TMMCs focus specifically on the economic and marketing aspects of tribal welfare and ensure that the unique products of tribal communities can thrive in the market. TMMCs helps complement skill development and entrepreneurship efforts. The Ministry has sanctioned one TMMC for an amount of Rs. 100 lakh in Uttar Pradesh under DAJGUA.

Tribal Cooperative Marketing Development Federation of India Limited (TRIFED), operates Van Dhan Vikas Kendra (VDVK) across 29 States / UTs which aims to strengthen tribal entrepreneurship initiatives and facilitate livelihood opportunities. The tribal beneficiaries under the VDVKs are trained in trainings related to value addition, entrepreneurship awareness and development which help them to further improve their products as per the prevalent market standards. TRIFED empanel tribal artisans/ suppliers, which comprise of individual tribal artisans, tribal SHG groups, reputed NGOs, Govt. agencies etc. working with tribal artisans.

A total number of 5927 suppliers/producers are empanelled with TRIFED as on 31.03.2025, which are associated with 3, 05,485 families. TRIFED has empanelled 132 THARU TRIBES Artisans, which are associated with 2716 families across the country. It includes 01 empanelled THARU TRIBE Artisan in Balrampur District, Uttar Pradesh, who is associated with 10 families.

(d): The implementation of schemes involves participation of Gram Panchayats, Forest Rights Committees, Joint Forest Management Committees and tribal organizations in accordance with the provisions of relevant Acts and scheme guidelines including the Forest Rights Act, 2006. In order to accelerate benefit of various schemes to the forest right holders in full measure, Ministry under DAJGUA has inter alia taken several initiatives like Mapping of Potential Area under FRA, digitization of legacy data and claim process, support to Gram Sabha for preparation and execution of Community Forest Resource Rights(CFR) Management plans and setting up dedicated FRA Cells at the State and district/subdivision levels for a period of two years to facilitate the supplement claim process under FRA. The Ministry also supports FRA patta holders through convergence with several schemes of Department of Agriculture, Animal Husbandry and Fisheries, where the respective scheme guidelines have been modified to limit the beneficiary to only 10% wherever needed. For the State Government of Uttar Pradesh, MoTA has approved an amount of 34.52 lakh for establishment of FRA cells including the districts of Balrampur and Sharavasti.

Under the Adi Karmayogi Abhiyan in Uttar Pradesh, Gram Panchayats, forest committees and tribal organizations are actively involved through Special Gram Sabhas, where community needs are identified and adopted as Gram Sabha resolutions. Tribal organizations, SHGs and trained Adi Saathis and Sahiyogis support mobilisation, facilitation and follow-up, ensuring community-led implementation.

(e): The welfare works undertaken in the State of Uttar Pradesh under DAJGUA since its inception in October,2024 by the Ministry on the basis of proposals received from the State inter alia include Construction of Toilet complex in Ashram/Tribal area Schools, Teacher & staff quarters in residential school, FRA Cell, TMMC, SCD Awareness and counselling/ASHA Honorarium + TOT.

The details of physical progress of various interventions under DAJGUA are given in Annexure 1.

Annexure I referred to in reply to part (e) of the Starred Question No.261 for answer on 18.12.2025 (a) District-wise status of DAJGUA interventions under Ministry of Tribal Affairs in Uttar Pradesh

S.					Fund
No.	State	Intervention	District	Unit	Approved
1	UP	Teacher & staff quarters in residential school	Shravasti	1	175
2	U P	Teacher & staff quarters in residential school	Bahraich	1	175
3	UP	Teacher & staff quarters in residential school	Bijnaur	1	175
		Construction of Toilet complex in Ashram/Tribal	Lakhimpur		
4	UP	area School	Kheri	4	80
		Construction of Toilet complex in Ashram/Tribal			
5	UP	area School	Balrampur	3	60
		Construction of Toilet complex in Ashram/Tribal			
6	UP	area School	Bahraich	1	20
		Construction of Toilet complex in Ashram/Tribal			
7	UP	area School	Shravasti	1	20
		Construction of Toilet complex in Ashram/Tribal			
8	U P	area School	Maharajganj	2	40
9	U P	TMMC	Varanasi	1	100

(b): State-wise progress from line-Ministries under DAJGUA

1. Ministry of Rural Development- PMAY (G)

Name of the state	Sanctioned	Completion
ANDHRA PRADESH	1	1376
ARUNACHAL PRADESH	0	780
ASSAM	54590	67245
BIHAR	17	215
CHHATTISGARH	306967	161927
DADRA AND NAGAR HAVELI	0	1191
DAMAN AND DIU	0	8
GOA	0	0
GUJARAT	73341	61756
HIMACHAL PRADESH	2345	975
JAMMU AND KASHMIR	21	18468
JHARKHAND	55126	4120
KARNATAKA	11485	1969
KERALA	670	117
LADAKH	0	0
LAKSHADWEEP	0	0
MADHYA PRADESH	283512	101688
MAHARASHTRA	335850	59073
MANIPUR	152	4158
MEGHALAYA	0	39115
MIZORAM	0	6697
NAGALAND	0	16430
ODISHA	17563	84304

Name of the state	Sanctioned	Completion
RAJASTHAN	129214	29358
SIKKIM	0	8
TAMIL NADU	110	453
TRIPURA	0	10411
UTTAR PRADESH	0	65
UTTARAKHAND	0	23
WEST BENGAL	0	297
Grand Total	1270964	672227

2. Ministry of Jal Shakti

States	Total DAJGUA Villages	Sanctioned	Saturated
Arunachal Pradesh	321	321	321
Dadra & Nagar Haveli And Daman & Diu	76	76	76
Goa	25	25	25
Gujarat	4247	4247	4247
Himachal Pradesh	264	264	264
Lakshadweep	2	2	2
Mizoram	379	379	379
Telangana	909	909	909
Bihar	707	698	678
Uttarakhand	128	128	106
Nagaland	606	605	493
Sikkim	119	119	92
Ladakh	143	143	110
Tamil Nadu	114	114	81
Uttar Pradesh	517	516	358
Meghalaya	1432	1428	953
Karnataka	1082	1080	640
Maharashtra	4952	4929	2699
Odisha	7537	7494	3531
Assam	3083	3005	1375
Madhya Pradesh	11309	11228	4733
Jammu & Kashmir	387	387	113
Jharkhand	7107	7039	1786
Manipur	509	508	117
Andhra Pradesh	868	867	199
Chhattisgarh	6681	6677	1413
West Bengal	3191	3179	594
Rajasthan	5898	5709	1031
Tripura	353	353	37
Kerala	89	89	0
Grand Total	63035	62518	27362

3. Department of Telecommunication

S.N.	State	Villages to be covered	Survey pending and issues	Already Covered	Villages Planned under DBN Schemes	Villages Covered in DBN schemes	Total Villages Covered
		A	В	С	D	Е	F=(E+C)
1	ANDHRA PRADESH	287	17	35	235	216	251
2	ARUNACHAL PRADESH	77	6	14	57	34	48
3	ASSAM	224	26	55	143	113	168
4	BIHAR	38	3	1	34	28	29
5	CHHATTISGARH	513	50	85	378	220	305
6	GOA	10	2	1	7	3	4
7	GUJARAT	162	9	20	133	99	119
8	HIMACHAL PRADESH	32		2	30	24	26
9	JAMMU AND KASHMIR	10	1		9		
10	JHARKHAND	238	3	51	184	131	182
11	KARNATAKA	19	1	3	15	8	11
12	LADAKH	18		1	17	10	11
13	LAKSHADWEEP	1			1	1	1
14	MADHYA PRADESH	776	24	72	680	402	474
15	MAHARASHTRA	954	101	194	659	428	622
16	MANIPUR	104	6	50	48	11	61
17	MEGHALAYA	98	1	78	19	9	87
18	MIZORAM	54	10	23	21	9	32
19	NAGALAND	124		2	122	69	71
20	ODISHA	874	34	83	757	459	542
21	RAJASTHAN	337	15	54	268	183	237
22	SIKKIM	1		1			1
23	TAMIL NADU	87		3	84	78	81
24	TELANGANA	62	1	5	56	32	37
25	TRIPURA	81	1	10	70	58	68
26	UTTAR PRADESH	53	4	3	46	29	32
27	UTTARAKHAND	12	1	6	5	5	11
28	WEST BENGAL	6		1	5	1	2
	Total	5252	316	853	4083	2660	3513

4. Ministry of Rural Development- PMGSY

ı	Name of State/UT	Tentative DA-JGUA Length (km)	Proposal Status (Stage: DPR scrutiny/Pre-EC/FC, etc.)
ı	Jammu and Kashmir	266.301	Sanctioned on 05.06.2025
2	Chhattisgarh	1,499.757	File approved by HMRD. Clearance letter to be issued
	Himachal Pradesh	254.625	File with HMRD
4	Sikkim	35.47	Pre-EC meeting held on 22.08.2025
5	Rajasthan	324.515	File with HMRD
6	Madhya Pradesh	1,158.51	Pre-EC meeting held on 28.10.2025
7	Odisha	785.81	Pre-EC meeting held on 08.10.2025
8	Assam	368.36	Pre-EC meeting held on 03.11.2025
	Total	4,722.968	

5. Ministry of Women and Child Development

S.	State	Sanctioned	AWCs operationalized
No.		AWCs	
1	Rajasthan	135	134
2	Tamil Nadu	3	3
3	Mizoram	41	-
4	Bihar	45	42
5	Assam	49	-
6	Andhra Pradesh	177	-
7	Jharkhand	50	-
8	Karnataka	164	164
9	Madhya Pradesh	66	66

S.	State	Sanctioned	AWCs operationalized
No.		AWCs	
10	Meghalaya	26	-
11	Tripura	119	-

6. Ministry of Power

Sr.	State/ UTs	Physical Progress				
No.		Sanctioned HHs & PIs (Nos.)	Electrification Progress (Nos.)	% of electrification		
1	Andhra Pradesh	5,103	3,897	76%		
2	Arunachal Pradesh	1,947	719	37%		
3	Bihar	7,117	415	6%		
4	Chhattisgarh	39,579	4,893	12%		
5	Himachal Pradesh	100	1	1%		
6	Jammu & Kashmir	13,824	0	0%		
7	Jharkhand	21,377	0	0%		
8	Karnataka	5,288	662	13%		
9	Kerala	1,097	195	18%		
10	Madhya Pradesh	59,822	5,043	8%		
11	Maharashtra	6,961	5,228	75%		
12	Rajasthan	83,037	0	0%		
13	Telangana	27,197	10,502	38.6%		
14	Tripura	8,189	2,285	28%		
15	Uttar Pradesh	6,897	58	1%		
16	Uttarakhand	226	134	59%		
	Total (A)	287,761	34,032	11.83%		

7. Ministry of Skill Development and Entrepreneurship

S1. 1	No Name of the State	Sanctioned skilling Centers	Name of the Districts
1	Bihar	1	Paschim Champaran
2	Chhattisgarh	10	Bastar
			Surguja
			Kondagoan
			Sukma
3	Gujarat	3	Valsad
			Surat
4	Jharkhand	6	Ranchi
			Simdega
			Dumka
5	Karnataka	1	Raichur
6	Madhya Pradesh	10	Dhar
			Mandala
			Dindori
			Ratlam
7	Uttar Pradesh	1	Sonbhadra

8. Ministry of Health and Family Welfare

State Name	Total MMU operational	District name	No of MMU
		Eluru	3
		KURNOOL	
ANDID A DD ADEGII	12	Nandyal	1
ANDHRA PRADESH	13	Palnadu	4
		PRAKASAM	1 4 1 1
		Tirupati	1
CHHATTISGARH	4	DHAMTARI	4
		AHMADABAD	1
GUJARAT	28	DANG	1
		DEVBHUMI DWARKA	1

State Name	Total MMU operational	District name	No of MMU	
		DOHAD	3	
		NARMADA	7	
		NAVSARI	7	
		SABAR KANTHA	4	
		SURAT	1	
		TAPI	3	
JAMMU AND KASHMIR	1	ANANTNAG	1	
JHARKHAND	5	GIRIDIH	5	
WED A L A	4	MALAPPURAM	1	
KERALA	4	PALAKKAD	3	
LADAKH	1	KARGIL	1	
MADHYA PRADESH	2	GUNA	2	
MAHARASHTRA	4	NASHIK	4	
NAGALAND	2	КОНІМА	1	
		PEREN	1	
ODISHA	21	GAJAPATI	2	
		JAJAPUR	1	
		KENDUJHAR	4	
		MALKANGIRI	9	
		RAYAGADA	5	
TAMIL NADU	4	DHARMAPURI	1	
		DINDIGUL	1	
		THENI	1	
		TIRUCHIRAPPALLI	1	
TELANGANA	4	KUMURAM BHEEM ASIFABAD	4	
TRIPURA	6	Dhalai	1	
		Gomati	1	
		Khowai	1	

State Name	Total MMU operational	District name	No of MMU	
		North Tripura	1	
		South Tripura	1	
		Unakoti	1	
Total	99			

9. Department of School Education and Literacy

S. No	States/UTs		Foundation Stone Laid	Construction Status
1	Assam	209	209	No Progress
2	Madhya Pradesh	104	0	Under Tendering
3	Rajasthan	58	0	Proposal not received for 1st Installment
4	Arunachal Pradesh	45	14	14 hostels till plinth level
5	Manipur	44	16	No Progress
6	Chhattisgarh	42	0	No Progress
7	Odisha	40	0	Under Tendering
8	Nagaland	23	23	No Progress
9	Maharashtra	22	0	Proposal not received for 1st Installment
10	Bihar	19	19	Proposal not received for 1st Installment
11	Tripura	15	6	No Progress
12	Karnataka	14	0	Under Tendering
13	Mizoram	13	0	Proposal not received for 1st Installment
14	Telangana	10	8	4 hostels till groundwork
15	Gujrat	9	0	Undertakings are pending
16	Jharkhand	5	2	Undertakings are pending
17	Sikkim*	5	5	4 hostels till plinth level & Hill cutting work in 1
18	Andhra Pradesh	4	2	Undertakings are pending
19	Uttar Pradesh	3	3	No Progress
20	Uttarakhand	3	0	Proposal not received for 1 st Installment

S. No	States/UTs	I	Foundation Stone Laid	Construction Status
21	Himachal Pradesh	2	2	
22	Kerala	2	0	
23	Ladakh	1	0	
